F.No.1/38(3)/2018-LS-II
Government of India
Ministry of Labour& Employment
Office of the Chief Labour Commissioner(C)
New Delhi

Dated:28/9/2018

ORDER

In exercise of the powers conferred by Central Government vide Notification 188(E) dated 19th January, 2017 of the Ministry of Labour and Employment the undersigned, hereby revise the rates of Variable Dearness Allowance on the basis of the average consumer price index number for the preceding period of six months ending on 30.06.2018 reaching 288.33 from 286 (base 2001 = 100) and thereby resulting in an increase of 2.33 points for **Industrial Workers** as under. This order shall come into force w.e.f. 01.10.2018

The rates of Variable Dearness Allowance for workers employed in **CONSTRUCTION OR MAINTENANCE OF ROADS OR RUNWAYS OR IN BUILDING OPERATIONS INCLUDING LAYING DOWN UNDERGROUND ELECTRIC, WIRELESS, RADIO, TELEVISION, TELEPHONE,TELEGRAPH AND OVERSEAS COMMUNICATION CABLES AND SIMILAR OTHER UNDERGROUND CABLING WORK, ELECTRIC LINES, WATER SUPPLY LINES AND SEWERAGE PIPE LINES.**

Category of worker	Rates of V.D.A. Area wise per day (in Rupees)		
	A	B	C
Unskilled	35	29	23
Semi-Skilled/Unskilled Supervisory	38	33	27
Skilled/Clerical	42	38	33
Clerical	45	42	38

Therefore the minimum rates of wages showing the basic rates and Variable Dearness Allowance payable w.e.f. 01.10.2018 will be as under :-

Category of worker	Rates of wages including V.D.A. per day (in Rupees)		
	A Area	B Area	C Area
Unskilled	523+35=558	437+29=466	350+23=373
Semi-Skilled/Unskilled Supervisory	579+38=617	494+33=527	410+27=437
Skilled/ Clerical	637+42=679	579+38=617	494+33=527
Highly Skilled	693+45=738	637+42=679	579+38=617

The VDA has been rounded off to the next higher rupee as per the decision of the Minimum Wages Advisory board.

The classification of workers under different categories will be same as in Part-I of the notification, whereas classification of cities will be same as in the Part-II of the notification dated 19th January, 2017. The present classification of cities into areas A, B & C is enclosed at Annexure I for ready reference.

(J.K.SAGAR)
CHIEF LABOUR COMMISSIONER(C)

To

As per list attached